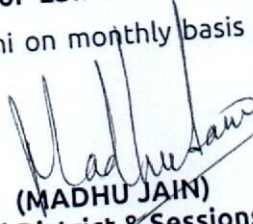


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

Pursuant to the directions contained in letter no. 12845/EoDB/DHC/F-499/2024 dated 03.07.2024 of the Hon'ble High Court of Delhi, New Delhi, Sh. Sandeep Yadav, District Judge (Commercial Court)-03, South District, Saket Courts Complex, New Delhi is hereby appointed / deputed as responsible Officer to share a copy of the uploaded data of the Commercial Courts on the portal of Department of Legal Affairs, Ministry of Law & Justice, Govt. of India to the Hon'ble High Court of Delhi, New Delhi on monthly basis by 7<sup>th</sup> of every month.

  
(MADHU JAIN)

Principal District & Sessions Judge,  
South District, Saket Court Complex,  
New Delhi



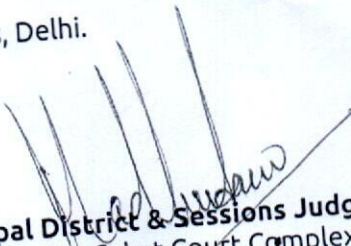
25506-25510

16/7/24

No. Judl./F.19 & F.126(Portal)/South/Saket/2024/\_\_\_\_\_ Delhi Dated \_\_\_\_\_

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, High Court of Delhi, New Delhi with reference to letter no. 12845/EoDB/DHC/F-499/2024 dated 03.07.2024.
2. Sh. Sandeep Yadav, District Judge (Commercial Court)-03, South District.
3. PS & Reader to the Ld. Principal District & Sessions Judge (South).
4. The website committee, Tis Hazari Courts, Delhi.
5. R & I Branch for uploading on **LAYERS**.

  
Principal District & Sessions Judge,  
South District, Saket Court Complex,  
New Delhi